

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**

(Through web-based video conferencing platform)

**ITEM No.45
C.P.(CAA)No.10/BB/2023**

IN THE MATTER OF:

M/s. Shilpa Medicare Ltd.

... Petitioner

Order under Section 230-232 of the Companies Act, 2013

Order delivered on: 22.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : None
For the ROC : Proxy Counsel appeared

ORDER

1. Heard the Ld. Proxy Counsel appearing for the ROC. None appeared for the Petitioner.
2. List the case before the Regular Bench on **13.09.2024**.

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
T.KRISHNAVALLI
MEMBER (JUDICIAL)**

Shruthi